

C. A. T. Bench, JAIPUR

Date of Order

Orders

20.12.93

Sh. P. S. Gurjar, counsel for the Petitioner
Sh. Manish Bhendari, counsel for the
respondents.

The learned counsel for the parties
agree that this MP has become
infraction. The same is dismissed.

(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (Judl.)

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